

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM ON 13-06-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/125/CAA/2018
NAME OF THE TRANSFEROR(S) : SHRIRAM PROPERTIES PVT LTD
NAME OF THE TRANSFEREE(S) : SHRIPROP HOUSING PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	NANDEEN KUMAR MURTHI G.V. MOHAN KUMAR	Counsel for Petitioner	Anantha
----	--	------------------------	---------

ORDER

Counsel for the applicant present and made submissions. Heard. Order is reserved.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc